

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt. (RJS)/63/2015

Date : 02.07.2015


Following Judicial Officers (Ubuntu cum CIS Master Trainers or Ubuntu Master Trainers, as the case may be) are hereby permitted and deputed to impart the training in the Ubuntu Linux Training Programme scheduled to be held in various phases during 11th July, 2015 to 11th October, 2015 as per enclosed schedule of training :

S.NO.	NAME OF JUDICIAL OFFICER Sarva Shri/Smt./Ms./Dr.	POST HELD
1	Saleem Badar	Sr.C.J.-cum-ACJM, Shahpura (Bhilwara)
2	Hemant Singh Baghela	Dy. Secretary-I, Raj. State Legal Services Authority, RHC, Jaipur
3	Ajay Kumar	Sr.C.J.-cum-ACJM, Rawatbhata (Chittorgarh)
4	Bhanu Kumar	Sr.C.J.-cum-ACJM, Deogarh (Rajsamand)
5	Ashok Kumar Jain-II	Judge, Labour Court No. 1, Jaipur
6	Ashutosh Kumawat	Addl. C.J. & M.M. No. 27, Jaipur Metropolitan
7	Dheeraj Sharma	Fulltime Secretary, District Legal Services Authority, Jodhpur Metropolitan
8	Rajesh Kumar	Sr.C.J.-cum-C.J.M., Hanumangarh
9	Riddhima Choudhary (Sharma)	Addl. Sr.C.J. Cum ACMM No.6, Jodhpur Metropolitan
10	Reshma Khan	CJ & JM, Bikaner
11	Asha Choudhary	Sr.C.J.-cum-A.C.J.M., Anoopgarh (Ganganagar)
12	Govind Ram Meena	C.J. & J.M., Kishangarh (Ajmer)
13	Mahendra Kumar Agarwal-II	Sr.C.J.-cum-A.C.J.M. No.1, Jaipur District
14	Ashok Kumar Tak	Sr.C.J.-cum-A.C.J.M., Rajgarh (Churu)
15	Neeraj Kumar-I	Addl. Sr.C.J.-cum-A.C.M.M. No. 17, Jaipur Metropolitan
16	Sanuj Kulshrestha	C.J. & J.M., Pipar (Jodhpur District)
17	Ravikant Soni	C.J. & J.M., Raisinghnagar (Ganganagar)
18	Shalini Goyal	C.J. & J.M., Tonk

Cont.2

19	Latika Deepak Parashar	C.J. & J.M., Bhilwara (East)
20	Mohit Sharma	C.J. & J.M., Anta (Baran)
21	Praveen Kumar Mishra	Fulltime Secretary, District Legal Services Authority, Bikaner

By order

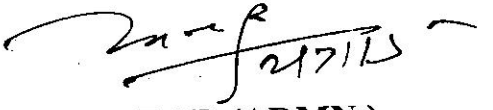

REGISTRAR (ADMN.)

No. Estt./RJS(Misc)/27/2015/10968

Date : 02.07.2015

Copy forwarded to the following for information and necessary action :-

1. Registrar General, Rajasthan High Court.
2. Director, Rajasthan State Judicial Academy, Jodhpur.
3. District & Sessions Judge, Bhilwara/Jaipur Metropolitan /Chittorgarh/Rajsamand/Jodhpur Metropolitan/Hanumangarh/Bikaner/Ganganagar/Ajmer/Jaipur District/Churu/Jodhpur District/Tonk/Baran.
3. Concerned Officer/Court alongwith copy of schedule of training received from Director, Rajasthan State Judicial Academy, Jodhpur


REGISTRAR (ADMN.)